F. No. 296/4/2019- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 10.06.2019

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBIC for the week –<u>03.06.2019</u> to <u>07.06.2019</u> reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -03.06.2019 to 07.06.2019.

1. Administrative Changes:-

- Order regarding appointment of Shri Dipakbhai Chimanbhai Sala, IRS (C&CE) officer as Deputy Development Commissioner in Kandla SEZ under Department of Commerce, has been issued vide Office Order No. 73/2019 dated 04.06.2019.
- Order regarding posting of IRS(C&CE) officers with Directorate General of Vigilance on loan basis, has been issued vide Office Order No. 74/2019 dated 04.06.2019.

2. Any Circular/Instruction:-

- Circular No. 13/2019-Cus-IV(N.T.) dated 03.06.2019 issued for implementation of PGA e-SANCHIT paperless processing under SWIFT uploading.
- Circular No. 14/2019-Cus-IV(N.T.) dated 03.06.2019 issued for Simplified auto of beneficiaries (IEC holders) on ICEGATE.
- Circular No. 15/2019-Cus-IV(N.T.) dated 07.06.2019 issued for forwarding of samples for testing sampling in outside Laboratories.
- Instruction No. 02/2019-Cus-III(N.T.) dated 07.06.2019 issued for Submission of Fortnightly Report of Customs Revenue.

(Vikas) OSD (CX.9)

- 1. Chairman, CBIC
- 2. Member (Tax Policy, IT, Legal & CV)
- 3. Member (Customs)
- 4. Member (Admn)
- 5. Member (Investigation, CX & GST)